

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3077
ANSWERED ON:15.03.2013
DEBT CARDS NORMS
Sivasami Shri C.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) has issued / proposes to issue any guidelines / directions to all the banks regarding issue of debit cards to certain categories of their customers in the country;
- (b) if so, the details thereof;
- (c) whether RBI proposes to tighten norms for issue of debit cards; and
- (d) if so, the details thereof and the reasons therefor?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (d): Reserve Bank of India (RBI) has advised banks that they may issue debit cards including co-branded debit cards, without seeking prior approval of the Reserve Bank, subject to the guidelines in its circular No. DBOD.FSD.BC.66/24.01.019/2012-13 dated 12.12.2012. A copy of the guidelines is available at RBI website www.rbi.org.in.